

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C).....CC No(s).
11239/2014

(Arising out of impugned final judgment and order dated 16/12/2013
in ITA No.318/2008 passed by the High Court Of Judicature At
Allahabad)

M/S DHAMPUR SUGAR MILLS LTD.

Petitioner(s)

VERSUS

COMMISSIONER OF INCOME TAX & ANR. Respondent(s)
(With appln.(s) for c/delay in filing SLP and office report)

Date : 30/07/2014 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Petitioner(s)

Dr. Rakesh Gupta, Adv.
Ms. Poonam Ahuja, Adv.
Mr. Ambhoj Kumar Sinha, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.
Issue notice.
Tag with SLP(C)No.12236 of 2014.

(Sarita Purohit)
Court Master

(Sneh Bala Mehra)
Assistant Registrar

Signature Not Verified

Digitally signed by
Sarita Purohit
Date: 2014.08.02
12:29:55 IST
Reason: